IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF FIPOLA RETAIL (INDIA) PRIVATE LIMITED CIN: U15532TN2016PTC113906 Date of commencement of CIRP: 02nd May 2023

LIST OF CREDITORS Summary as on 16-08-2023

	List of other creditors (Oth	Filing under clause (ca) of sub-regulation (2) of regulation	
(Annexure-9) (NIL)	her than financial creditors and operational creditors)	13 the IBBI (Insolvency Resolution Process for Corporate Person	
		ons) Regulations, 2021	

	Details of	Details of Claim Received		Deatails of Claim Admitted						Amount of		
S.NO Name of the Creditor	Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security	Amount Covered by	Whether Related Party?	% of Voting Share in	Amount of Contigent Claim	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on
I Abirami	15-05-2023	24 00 000			Intrest	-		200				
2 Dr. Suman Chandra	20202020	34,00,000	34,00,000	54,00,000 Franchisor for Kolathur, Chennai outlet	NII	NII	No	N.	N.	N		
* Di Guitari Citatiania	17-05-2023	2,23,09,703	1,67,79,316							MI		
3 Gowrishankar Subramanian	18-05-2023	1.34.03.288	886 20 72 1				No	NII 7	Nil	Nil		55,30,387
	18-05-2023	36 30 000	26 20,000	1	Z	Z	No	Nii 7	Nii	N		.
4 Himani Arora		20,20,000	30,30,000	Mount Poonamalle outlet	Z	Z	No	Nii	NII	N.		
5 Molletti Venkateswara Rao	06-06-2023	90,97,000	35,97,000	35,97,000 Franchise Agreement - Kokapet, Hyderabad, Nil Telangana		Nil	No	Nii	NII	Nii		55,00,000
6 Sridhar Raju Chakrahari	06-06-2023	60,00,000	60,00,000	Agreement - T. Nagar Outlet,	N.	Nii	No	NII	Nii	NII.		
7 Molletti Varaha Nokkaiya Naidu	06-06-2023	90,97,000	35,64,000	35,64,000 Franchise Agreement - Thoraipakkam Outlet, Nil Chennai		NE	No	Nii	E	Nil		55,33,000
8 Tulasidhar Reddy	06-06-2023	1,14,95,000	55,00,000	se Agreement - Chandan Nagar,	N.	Nii	No	NII NII		N		59,95,000
9 AlphaEdge Consumer Private Limited	05-07-2023	2,33,14,805	2,33,14,805		Nil	Nii	No	NII		Nil		
TOTAL								L				
TOTAL		10,17,46,796	7,91,88,409									2,25,58,387

a) Pyt Ltd are yet to be received, the claim has been verified with the documents submitted by the claimants and are admitted.

